

# C. A. T. Bench, JAIPUR

| Date of Order                                                                  | Orders                                                                                                                                                                                                                                                                                                                                                                                   |
|--------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <p><u>17-3-94</u></p> <p>Reply not filed.<br/>17/4</p>                         | <p>Mr. J. K. Kaushik - Counsel for the applicant<br/>None for the respondents.</p> <p>The learned Counsel for the applicant states that the applicant has expired on 11-3-94. He, therefore, prays for adjournment may be listed for admission on 21-4-94</p> <p>(O. P. Sharma)<br/>Administrative Member</p> <p>Gopal Krishna<br/>Member (Judl.)</p>                                    |
| <p><u>21-4-94</u></p> <p>Reply not filed.<br/>21/6</p>                         | <p>Mr. J. K. Kaushik - Counsel for the applicant.</p> <p>Mr. U. D. Sharma - Counsel for the respondents.</p> <p>The learned Counsel for the applicant states that the applicant has expired. He prays for adjournment. May be listed for admission on 29-6-94.</p> <p>(O. P. Sharma)<br/>Administrative Member</p> <p>Gopal Krishna<br/>Member (Judl.)</p>                               |
| <p><u>29-6-94</u></p> <p>Only sent to the app. 12/7 as per 3770 and 11-7/4</p> | <p>Mr. J. K. Kaushik - Counsel for the applicant<br/>Mr. U. D. Sharma - Counsel for the respondents.<br/>None present for the respondents.</p> <p>Mr. J. K. Kaushik submits that the petitioner has expired and more than three months have been passed. The application, therefore, abates.</p> <p>(O. P. Sharma)<br/>Administrative Member</p> <p>(D. L. Sharma)<br/>Vice-Chairman</p> |